

O.A. No. 1125/93

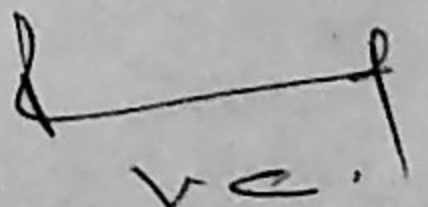
21-3-2001

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Mr. S. Biswas, A.M.

We have heard Sri M.K. Upadhyaya counsel for the applicant and Sri AK Gaur, appearing for the respondents.

2. By this O.A. the applicant has challenged the order of transfer dt. 8-7-93 by which he was transferred from Allahabad to Meerzapur. No interim order was passed in favour of the applicant. More than seven years have passed. In the circumstances, in our opinion, this O.A. has become rendered infructuous and is accordingly ^{dismissed as} infructuous. No order as to costs.

S B
am.  V.C.

